ITEM NO.1706 COURT NO.6 SECTION III-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No. 4941/2022

RAJKUMAR AGARWAL **Appellant(s)**

VERSUS

VEHICLE TATA VENTURE NO. UP 70 BM 1600
COMMERCIAL AUTO SALES PRIVATE LIMITED
THR. ITS DIRECTOR SANSKAR GUPTA & ORS. **Respondent(s)**

Only SLP (C) NO. 7585-7586 of 2023 is listed under this matter

WITH

SLP(C) No. 7585-7586/2023 (XI-A)

FOR ADMISSION and I.R.

Date : 12-10-2026 This appeal was called on for hearing today.

CORAM :
HON'BLE MR. JUSTICE SHEEL NAGU
[IN CHAMBER]

For Appellant(s) : Mr. Rajiv Tyagi- 1172, AOR
Mr. Rohit Gupta, Adv.
Mr. Rahul Tyagi, Adv.

Ms. Ankita Chaudhary- 3029, AOR
Mr. Avnish Dave, Adv.
Mr. Parmod Kumar Vishnoi, Adv.

For Respondent(s): Mr. Kushagra Pandey- 3318 , AOR
Mr. Ranjan Kumar Pandey- 1699, AOR

UPON hearing the counsel the Court made the following
O R D E R

SLP(C) No. 7585-7586/2023

One last opportunity of two weeks' time is afforded to the petitioner to remove the default as pointed out by the Registry, failing which the

Signature Not Verified
Digitally signed by VARSHA
Date: 2026.10.14 18:34:44 IST
Reason:

Special Leave Petition shall stand dismissed without reference to the Court.

(VARSHA)
SR. PERSONAL ASTT.

(AJEET SINGH TARIYAL)
BRANCH OFFICER